

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
RAJYA SABHA
UNSTARRED QUESTION NO. 1199
ANSWERED ON 13.02.2023

COMMUNITY WATER TREATMENT PLANTS IN ARSENIC AFFECTED STATES

1199 SHRI NEERAJ SHEKHAR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of community water treatment plants installed in arsenic affected States during 3rd and 4th quarters of 2022-23, till date, State-wise; and
- (b) the details of community water treatment plants in arsenic affected States which are functional, State-wise?

ANSWER

**THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)**

(a) & (b) Drinking Water being a State subject, it is States/UTs who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such State/ UT-wise details of individual projects/ schemes for rural water supply are not maintained at the Government of India level.

Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, since August, 2019, in partnership with States, to make provision of potable tap water supply in adequate quantity, of prescribed quality and on regular & long-term basis to every rural household by 2024. Under JJM, while allocating the funds to States/ UTs, 10% weightage is given to the population residing in habitations affected by chemical contaminants.

Under Jal Jeevan Mission, States/ UTs have been advised to plan and implement piped water supply schemes of bulk water transfer based on safe water sources such as surface water sources or alternative safe ground water sources for the villages with water quality issues.

Since, planning, implementation and commissioning of piped water supply scheme based on a safe water source may take time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) especially in Arsenic and Fluoride affected habitations to provide potable water to every household at the rate of 8–10 litre per capita per day (lpcd) to meet their drinking and cooking requirements.

Under JJM, contamination in drinking water sources in rural areas is monitored on habitation wise. As reported by States/ UTs, as on date, State-wise details of habitations affected with Arsenic contamination in drinking water sources and covered with short term measure including during third and fourth quarter, so far, is **annexed**.

Annex referred to in the reply to Rajya Sabha Unstarred Question No. 1199 answered on 13.02.2023

State-wise number of habitations affected with Arsenic contamination in drinking water sources

(As on 08.02.2023)

S. No.	State	Number of Arsenic- affected habitations	Covered with Short term measures/ CWPPs	Covered with Short term measures/ CWPPs during 3rd and 4th quarter
1.	Punjab	445	428	174
2.	Uttar Pradesh	107	107	-
3.	West Bengal	100	100	47
Total		652	635	221

Source: JJM-IMIS
